

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-7/1990/223 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Chaya Rani Goswami,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the 18th January 2019.

Sub:- **Restricted Holiday and permission to leave headquarter.**

Ref:- Your letter No. DJB/201 (E) dtd. 11.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday Leave on 17.01.2019 along with head quarter leave permission w.e.f. the evening of 11.01.2019 till the morning of 18.01.2019, has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Patas